

Additional justification from the Government of Assam, south by the Ministry of Tribal Affairs, in support of their proposal for inclusion of above six communities in the Scheduled Tribes list of Assam, has not been received. There is no proposal for inclusion of 'Tiwa' community in the list of Scheduled Tribes in Assam.

Grants to NGOs for vocational training

4135. SHRI RAJKUMAR DHOT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Ministry has released grants to NGOs for vocational training centres in tribal areas;
- (b) if so, the annual grant given during the last three years and the number of tribal students successfully completed the vocational trainings in aided centres; and
- (c) whether the certificate or diploma awarded by these centres are recognized by State and Central Governments?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes Sir.

(b) The information is given in Statement (*See below*).

(c) As per provision of the revised Scheme grant in aid is considered subject to the condition that they obtain recognition/ affiliation/ accreditation under "Modular Employable Skills (MES)" from Regional Directorate of Apprenticeship Training of the State/UT Governments or recognition/affiliation under "Craftsmen Training Scheme (CTS)" from National Council of Vocational Training (NCVT) under Directorate General of Employment & Training (Ministry of Labour & Employment, Government of India) as applicable.

Statement

Details of Annual grants and Number of Beneficiaries released during last three years i.e. 2007-08, 2008-09 and 2009-10 under the scheme of Vocational Training in Tribal Areas

Name of the Scheme	2007-08		2008-09		2009-10	
	Amount Released	No. of Beneficiaries	Amount Released	No. of Beneficiaries	Amount Released	No. of Beneficiaries
Vocational Training Centers in Tribal Areas	Rs.2.25cr	1320	Rs.1.47cr	790	Rs.2.00cr	780